

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,  
MUMBAI

MA 178, 682/2017 IN CP 30/59/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **24.08.2018**

NAME OF THE PARTIES: **VIS RAM FINANCIAL SERVICES PVT. LTD.**

**v/s.**

**HDFC BANK LTD.**

SECTION OF THE COMPANIES ACT : SECTION 59 OF C.A. 2013

---

ORDER

38. MA 178, 682/2017 IN CP 30/59/MB/2017

None present. List this matter on 09.10.2018.

SDI-

RAVIKUMAR DURAISAMY  
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR  
Member (Judicial)